

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 141/2016
RT NO. 87/Chd/Pb/2017**

M/s. Sangal Papers Ltd.

...Petitioner.

Versus.


M/s. Hind Samachar Ltd. & Ors.

...Respondents.

Present **Mr. Gaurav Mankotia, Advocate for petitioner.**
 Mr. Alankar Narula, Advocate for Mr. Prateek Gupta,
 Advocate for respondents.

**Learned counsel appearing for the respondents seeks time
to have instructions with regard to the date of service of notice sent
by the Hon'ble Punjab and Haryana High Court for 02.12.2016.**

List the matter on 27.04.2017.



(Justice R.P. Nagrath)
Member (Judicial)

April 21, 2017.

 **saini**